

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.410
CP(CAA)120/ND/2022

IN THE MATTER OF:

ALP Polymer Park Pvt Ltd

...

Applicant

And

Anbros Managment Services Pvt Ltd

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajeev Goel, Adv. & Mr. Kartikeya Goel,
Adv.
For the RD : Ms. Shankari Mishra, Adv.
For IT Deptt. : Mr. Prakhar Mani Tripathi, proxy Counsel
for Mr. Kunal Sharma, Sr. St. Counsel &
Ms. Zehra Khan, Jr. St. Counsel

ORDER

This is the second motion application filed by the Petitioner Company for issuance of notice to the Regulatory Authorities as well as publication of notice for the next date of hearing.

Order in this matter is ***reserved.***

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)